

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1401
ANSWERED ON 15TH DECEMBER, 2022**

TOLL BOOTHS

1401. SHRI A.K.P. CHINRAJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्रालय

be pleased to state:

- (a) the details of toll roads in the country where capital cost incurred on the public and private funded projects has been recovered completely;**
- (b) the list of toll booths closed after completion of concession period by the concessionaire in private funded projects; and**
- (c) the list of toll booths closed after recovery of the capital cost by the executing authority in public funded projects?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Concession period of Nashik Phata – Khed section of National Highway-60 has been completed on 8th October, 2021. The stretch has been handed over to National Highways Authority of India for tolling at a reduced rate of 40% in accordance with National Highways Fee (Determination of Rates and Collection) Rules, 2008.

(b) & (c) There is no provision of closing of user fee plaza after completion of concession period/recovery of capital cost as per National Highways Fee (Determination of Rates and Collection) Rules, 2008, as amended from time to time.
